

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

SIXTEENTH REPORT

(Presented on 22.08.2005)

The Business Advisory Committee held a sitting on Wednesday, the 17th August, 2005.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) The National Rural Employment Guarantee Bill, 2004. 8
hours

(Consideration and passing)

(2) The High Court and Supreme Court Judges 2 hours
(Salaries and Conditions of Services) Amendment
Bill, 2005.

(Consideration and passing)

(3) The Protection of Women from Domestic Violence 4
hours
Bill, 2005.

(Consideration and passing)

NEW DELHI;
August 17, 2005
Sravana 26, 1927 (Saka)
Committee

SOMNATH CHATTERJEE
Chairman
Business Advisory

